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BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
EASTERN ZONE BENCH, KOLKATA  
ORIGINAL APPLICATION NO. 39/2025/EZ

In The Matter of:

Parijat Mallick & Ors.

... Applicant



Versus

The State of West Bengal & Ors.

... Respondent(s)

COUNTER AFFIDAVIT BY THE RESPONDENT NUMBER 06, OFFICER-IN-CHARGE, NARKELDANGA POLICE STATION.

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1.	Counter Affidavit		1-5
2.	Photocopy of the Inspection Report is annexed herewith	'R-1'	

Filed by

*Sibojyoti Chakrabarti*

SIBOJYOTI CHAKRABARTI

Advocate

For The State of West Bengal

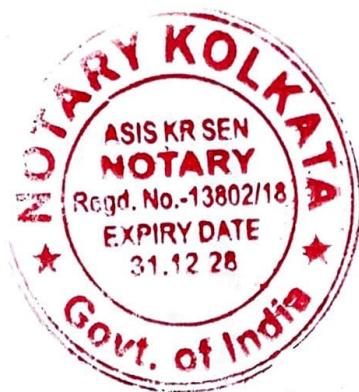
Email: [subho.advocate@gmail.com](mailto:subho.advocate@gmail.com)

(M): 9007035534

SL. NO. 28



BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
EASTERN ZONE BENCH, KOLKATA  
ORIGINAL APPLICATION NO. 39/2025/EZ



In The Matter of:

Parijat Mallick & Ors.

... Applicant

Versus

The State of West Bengal & Ors.

... Respondent(s)

COUNTER AFFIDAVIT BY THE RESPONDENT NUMBER 06, OFFICER-IN-CHARGE, NARKELDANGA POLICE STATION.

I, Sanjay Mishra, S/o Mr. Ram Kalap Mishra, aged about 45 years, by faith: Hindu, by occupation- Government Service, presently posted as Officer-in-Charge, Narkeldanga Police Station, having its office at 6/1, Dr. M. N. Chatterjee Sarani, Kolkata: 700009, West Bengal do hereby solemnly affirm and state as follows:-

1. That I am presently posted as Officer-in-Charge, Narkeldanga Police Station, having its office at 6/1, Dr. M. N. Chatterjee Sarani, Kolkata: 700009, and I made myself acquainted with the facts and circumstances of this case and am competent to affirm this affidavit.

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2. That this Counter Affidavit is being filed in compliance with the Solemn Order dated 04.03.2025 passed by the Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata.

3. That subsequent to the Solemn Order an inspection has been done by the Officials of the Narkeldanga Police Station and the following observations has been made by the concerned officials:

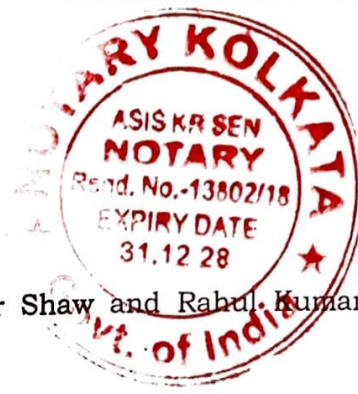
"That in course of enquiry, the address of the petitioner was visited at 237A Satin Sen Sarani Kolkata-54. The residential place of the petitioner is situated inside a lane, which is surrounded by three factories.

One factory M/s Shivangana Steels owned by Phoolchand Jaiswal (48) S/o Ram Bahal Jaiswal is situated at 237/ A/1B Satin Sen Sarani Kolkata-54. This factory is the manufacturer of iron racks. Some machineries were found in working condition inside the said warehouse, and few labourers were also found engaged in such manufacturing works. It is to mention that consistent and rhythmic sound comes out of those machineries infunctinal hours. The person, namely, Phoolchand Jaiswal, submitted some documents: - 1) Registration certificate 2) E receipts of SWM department, issued by KMC. Those are attached herewith as **Annexure-I**.

That in the address of 237A, Satin Sen Sarani Kolkata-54 another factory M/s Amiya Sales and Industries is situated. This factory is reportedly owned by one S.N.Ghatak, which manufactures balls, bearings, etc. Few machineries were found in working conditions being run by a few labourers. This factory also yields annoying sounds as and when those start functioning. It could be learnt that huge sound came out during translocation and loading of the iron made materials. Mr Tarak Roy, being the caretaker of the factory, submitted E- receipts of Certificate of Enlistment. Those are attached herewith as **Annexure- II**.

In course of enquiry no factory M/s G. L. Shaw could be found, but two factories :- M/s Kumar Industries, owned by one Mina Devi Shaw(in frontal portion) and another M/s New Kumar Industries, owned by one Satya Prakash Shaw(in rear portion) were found running at 237A/1A Satin Sen Sarani Kolkata-54. M/s Kumar

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Industries is run by one Randhir Kumar Shaw and Rahul Kumar Shaw (Grandson of Mina Devi Shaw).

These two factories manufacture iron chains. The documents submitted by are attached herewith as **Annexure-III and Annexure-IV**, respectively.

It was learnt through local enquiry that, during the accumulation of raw materials, making pieces of iron with machineries and in course of loading those in vehicles sound comes out from the said factory, allegedly causing annoyance to the petitioner.

That, all the above-mentioned factories are on the ground floor of respective addresses, within close proximity of the petitioner's residential place.

It is pertinent to mention that, none of the factory owners could produce fire licence or certification from pollution control board."

Photocopy of the Inspection Report is annexed herewith and marked with the letter 'R-1'.

4. That the deponent craves leave to submit supplementary Affidavit as may be required or as may be directed by the Hon'ble Tribunal for the smooth adjudication of the instant original application.
5. That it is most respectfully prayed that this Hon'ble Tribunal may kindly be pleased to pass necessary Order/Orders as is deemed fit for the ends of justice.

Identified by me

*Dibajyoti Chakrabarti*  
Advocate  
State of West Bengal  
02.04.2025

*Saigay Mishra*

Deponent  
Officer-in-Charge  
Narkeldanga P.S.  
Kolkata-700 009

Solemnly affirmed and declared  
Before me on Identification

*ASIS* *Mr. Sen*

ASIS KUMAR SEN  
City Civil Court  
Kolkata

Reg. No. 13802/18 Govt. of India

02 APR 2025

~~5~~



VERIFICATION:

I, the deponent within named, do hereby verify and declare that the statements made in the aforesaid paragraphs are true and correct to the best of my knowledge and information as per records available in the office of the Officer-in-Charge, Narkeldanga Police Station, Kolkata Police and I believe that nothing material has been concealed there from.

Verified at Kolkata on the 2<sup>nd</sup> Day of April, 2025.

*h)*  
*As*

Identified by me

*Sibojyoti Chakrabarti*  
Advocate 02.04.2025  
State of West Bengal

*Sanjay Mishra*  
Deponent  
Officer-In-Charge  
Narkeldanga P.S.  
Kolkata-700 009

02 APR 2025





~~X~~

To  
The Ld. State Advocate  
Hon'ble High Court Calcutta

Ref:- OA No. 39/2025/EZ

Parijat Mullick and Others.  
Vs.  
The State of West Bengal & Others.

Sir,

Most humbly and respectfully undersigned, being the Officer in Charge Narkeldanga Police Station, is hereby submitting a report in connection with the above-mentioned reference.

That in course of enquiry, the address of the petitioner was visited at 237A Satin Sen Sarani Kolkata-54. The residential place of the petitioner is situated inside a lane, which is surrounded by three factories.

One factory M/s Shivangana Steels owned by Phoolchand Jaiswal (48) S/o Ram Bahal Jaiswal is situated at 237/A/1B Satin Sen Sarani Kolkata-54. This factory is the manufacturer of iron racks. Some machineries were found in working condition inside the said warehouse, and few labourers were also found engaged in such manufacturing works. It is to mention that consistent and rhythmic sound comes out of those machineries in functional hours. The person, namely, Phoolchand Jaiswal, submitted some documents: - 1) Registration certificate 2) E receipts of SWM department, issued by KMC. Those are attached herewith as Annexure-I.

That in the address of 237A, Satin Sen Sarani Kolkata-54 another factory M/s Amiya Sales and Industries is situated. This factory is reportedly owned by one S.N.Ghatak, which manufactures balls, bearings, etc. Few machineries were found in working conditions being run by a few labourers. This factory also yields annoying sounds as and when those start functioning. It could be learnt that huge sound came out during translocation and loading of the iron made materials. Mr Tarak Roy, being the caretaker of the factory, submitted E-receipts of Certificate of Enlistment. Those are attached herewith as Annexure-II.

In course of enquiry no factory M/s G.L.Shaw could be found, but two factories :- M/s Kumar Industries, owned by one Mina Devi Shaw( in frontal portion) and another M/s New Kumar Industries, owned by one Satya Prakash Shaw( in rear portion) were found running at 237A/1A Satin Sen Sarani Kolkata-54. M/s Kumar Industries is run by one Randhir Kumar Shaw and Rahul Kumar Shaw (Grandson of Mina Devi Shaw).



These two factories manufacture iron chains. The documents submitted by are attached herewith as Annexure-III and Annexure-IV, respectively.

It was learnt through local enquiry that, during the accumulation of raw materials, making pieces of iron with machineries and in course of loading those in vehicles sound comes out from the said factory, allegedly causing annoyance to the petitioner.

That, all the above-mentioned factories are on the ground floor of respective addresses, within close proximity of the petitioner's residential place.

It is pertinent to mention that, none of the factory owner could produce fire licence or certification from pollution control board.

The undersigned will abide by any further direction by the Hon'ble Court.

Submitted

  
28.09.25

Sanjay Mishra

Officer in Charge

Narkeldanga Police Station.

**Officer-In-Charge**

**Narkeldanga P.S.**

**Kolkata-700 009**

(Amended)



Government of India

Form GST REG-06

[See Rule 10(1)]

Registration Certificate

Registration Number :19AGKPJ3095N1ZP

1.	Legal Name	PHOOL CHAND JAISWAL			
2.	Trade Name, if any	SHIVANGANA STEELS			
3.	Additional trade names, if any				
4.	Constitution of Business	Proprietorship			
5.	Address of Principal Place of Business	Building No./Flat No.: 3 Road/Street: RAJA GOPIMOHAN SARANI City/Town/Village: MANICKTALA District: Kolkata State: West Bengal PIN Code: 700006			
6.	Date of Liability	01/07/2017			
7.	Date of Validity	From	01/07/2017	To	Not Applicable
8.	Type of Registration	Regular			
9.	Particulars of Approving	West Bengal Goods and Services Tax Act, 2017			
Signature		Validity unknown Digitally signed by DS GOODS AND SERVICES TAX NETWORK PT Date: 2024.05.28 16:37:04 IST			
Name		NANDITA RAKSHIT			
Designation		Deputy Commissioner			
Jurisdictional Office		BURTOLA			
Date of issue of Certificate		28/05/2024			
Note: The registration certificate is required to be prominently displayed at all places of Business/Office(s) in the State.					

This is a system generated digitally signed Registration Certificate issued based on the approval of application granted on 28/05/2024 by the jurisdictional authority.

Phoolchand Jaiswal



Goods and Services Tax Identification Number: 19AGKPJ3095N1ZP

**Details of Additional Place of Business(s)**

Legal Name PHOOL CHAND JAISWAL

Trade Name, if any SHIVANGANA STEELS

Additional trade names, if any

**Total Number of Additional Places of Business(s) in the State** 2

- 1 226A/H/60, BAGMARI ROAD, BAGMARI, Kolkata, West Bengal, 700054
- 2 1173, NA, BANIARA BEGARI, DOMJUR, Natibpur, Howrah, West Bengal, 711411

Phool Chand Jaiswal



Goods and Services Tax Identification Number: 19AGKPJ3095N1ZP

Legal Name PHOOL CHAND JAISWAL

Trade Name, if any SHIVANGANA STEELS

Additional trade names, if any

Details of Proprietor



Name	PHOOL CHAND JAISWAL
Designation/Status	PROPRIETOR
Resident of State	West Bengal

Goods and Services Tax

Phool Chand Jaiswal



## SWM CE e-Receipt

SWM Department, Kolkata Municipal Corporation

Printed On 07/02/2025

## RECEIPT INFORMATION

Receipt No E/2025/45102 Receipt Date and Time 07/02/2025  
 Transaction Id 3120250000001475

## OWNER INFORMATION

CE NO : 009582012296  
 TRADE NAME : SHIVANGANA STEELS  
 TRADE NATURE : WORKSHOP/FACTORY OF  
 FOOD ITEMS (AREA 501 - 1000 SQ.FT.)  
 BOROUGH NO : 3 WARD NO : 029  
 ADDRESS: 237/A/1B SATIN SEN SARANI  
 PIN: 700054

DEMAND NO	DEMAND YEAR	DEMAND TYPE	DEMAND AMOUNT	INTEREST AMOUNT
007926	2024-2025	INITIAL DEMAND	2496	262

Total amount paid : 2758.0

Amount In Words : Rupees Two Thousand Seven Hundred Fifty Eight only

This document being an e-Receipt of SWM CE, does not require any signature

*Phool Chand Jaiswal*



Certificate of Enlistment cum e-Receipt  
Licence Department, Kolkata Municipal Corporation  
Certificate of Enlistment

Printed On: 07/02/2025

## RECEIPT INFORMATION

Financial Year :	Receipt No :	Receipt Date :
2024-2025	E/05/2025/1575781	07/02/2025 16:17:10

Transaction Id : 052025000017442  
 C.E. No : 0095 8201 2296  
 Demand Type : Renewal  
 Demand Nature : PRIMARY(0)  
 Assessee No :  
 M/S : SHIVANGANA STEELS  
 Name of CE Holder: PHOOL CHAND JAISWAL  
 Buisness Address : 237/A/1B SATIN SEN SARANI KOLKATA 700054  
 Ward No : 029  
 Nature of Trade : FACTORY OF FOOD & NON FOOD ITEMS - CABLE TRAY, STEEL RACK, OFFICE STEEL FURNITURE

Parameter Unit Value  
 AREA 800  
 WITH AC N

Section No	Description (As per KMC Act, 1980)	Amount(Rs)
199	Certificate of Enlistment	50.00
238(2)	Water Supply	1000.00
307	Drainage & Sewerage	250.00
435/435A	Non-Residential Use	1200.00
	Late Fine	350.00
	Processing Fee	50.00

Total Amount Paid(Rs) : 2900.00

Amount in Words : Rupees Two Thousand Nine Hundred only

Note: This Receipt is to be treated as Payment Receipt cum Certificate of Enlistment and Valid upto 31/03/2025  
 Concerned Authorities/Agencies/Institutions can Verify the Validity of the Receipt cum C.E from KMC web portal.



E. and O.E.

*Phool Chand Jaiswal*

This document being an e-Receipt cum Certificate of Enlistment, does not require any signature

For Receipt Authentication visit url : <https://www.kmcgov.in/KMCPortal/jsp/LicenseReceipt.jsp>



Certificate of Enlistment cum e-Receipt

Licence Department, Kolkata Municipal Corporation  
Certificate of Enlistment

Printed On: 29/05/2024

RECEIPT INFORMATION

Financial Year :	Receipt No :	Receipt Date :
2024-2025	E/05/2024/1405007	29/05/2024 18:55:43

Transaction Id : 0520240000175701  
 C.E. No : 2029 1200 1544  
 Demand Type : Renewal  
 Demand Nature : PRIMARY(0)  
 Assessee No : 110291200011  
 M/S : AMIYA SALES & INDUSTRIES  
 Name of CE Holder: S N GHATAK & OTHERS  
 Buisness Address : 237A SATIN SEN SARANI KOLKATA 700006  
 Ward No : 029  
 Nature of Trade : WORKSHOP OF NON FOOD ITEMS - IRON MOULDING

Parameter : Unit Value  
 AREA : 900

Section No	Description (As per KMC Act, 1980)	Amount(Rs)
199	Certificate of Enlistment	50.00
238(2)	Water Supply	800.00
307	Drainage & Sewerage	200.00
435/435A	Non-Residential Use	1400.00
	Processing Fee	50.00

Total Amount Paid(Rs) : 2500.00

Amount in Words : Rupees Two Thousand Five Hundred only

Note: This Receipt is to be treated as Payment Receipt cum Certificate of Enlistment and Valid upto 31/03/2025  
Concerned Authorities/Agencies/Institutions can Verify the Validity of the Receipt cum C.E from KMC web portal.



E. and O.E

This document being an e-Receipt cum Certificate of Enlistment, does not require any signature

For Receipt Authentication visit url : <https://www.kmcgov.in/KMCPortal/jsp/LicenseReceipt.jsp>



Certificate of Enlistment cum e-Receipt  
Licence Department, Kolkata Municipal Corporation  
Certificate of Enlistment

Printed On: 16/04/2024

## RECEIPT INFORMATION

Financial Year :	Receipt No :	Receipt Date :
2024-2025	E/05/2024/1335851	16/04/2024 15:58:35
Transaction Id :	0520240000071324	
C.E. No :	0005 3201 2292	
Demand Type :	Renewal	
Demand Nature :	PRIMARY(0)	
Assessee No :	110291200011	
M/S :	AMIYA SALES & INDUSTRIES	
Name of CE Holder:	S N GHATAK & ORS	
Buisness Address :	237A SATIN SEN SARANI KOLKATA 700054	
Ward No :	029	
Nature of Trade :	OFFICE OF - IRON MOULDING	
Parameter	Unit Value	
AREA	200	
WITH AC	N	

Section No	Description (As per KMC Act, 1980)	Amount(Rs)
199	Certificate of Enlistment	150.00
435/435A	Non-Residential Use	250.00
	Processing Fee	50.00

Amount in Words : Rupees Four Hundred Fifty only

Total Amount Paid(Rs) : 450.00

Note: This Receipt is to be treated as Payment Receipt cum Certificate of Enlistment and Valid upto 31/03/2025  
Concerned Authorities/Agencies/Institutions can Verify the Validity of the Receipt cum C.E from KMC web portal.



E. and O.E.

This document being an e-Receipt cum Certificate of Enlistment, does not require any signature

For Receipt Authentication visit url : <https://www.kmcgov.in/KMCPortal/jsp/LicenseReceipt.jsp>

*Sarath*  
16/04/24

# THE KOLKATA MUNICIPAL CORPORATION

KT-0033350

AT-0033350

DEPARTMENT: LICENCE  
 WARD: 029  
 LOCALITY: 3  
 CERTIFICATE OF ENLISTMENT

RECEIPT NO: 010984

DATE: 06/11/2024

TIME: 29:4

OPERATOR: 25000  
GITA DAS

COUNTER: 8

COLLECTION CENTRE: 3 (HATIBAGAN)

Financial Year : 2024-2025  
 Demand Type : Renewal  
 Assessee No : 110291200667  
 M/S : KUMAR INDUSTRIES  
 Name of CE Holder : MINA DEVI SHAW  
 Business Address : 237A/1A SATIN SEN SARANI  
 . 700054  
 Nature of Trade : WORKSHOP OF NON FOOD ITEMS - CHAIN MAKER

C.E. No : 003912012291(Permanent)  
 Demand Nature : Primary(0)

Parameter	Unit Value
AREA(sq.ft.)	450 .
WITH AC	N

Section No-Description(As per KMC Act,1980)	Amount(Rs)
199-Certificate of Enlistment	50
238(2)-Water Supply	400
333-Removal of Solid Waste	200
435/435A -Non-Residential Use	700
Processing Fee	50
Late Fine	200

\*\* TOTAL AMOUNT PAID :Rs.1600  
 \*\* AMOUNT IN WORDS : Rupees One Thousand Six Hundred only  
 Mode Chq/DD No Chq/DD Date Bank Name Branch Name  
 CASH

Amount 1600.

GD

This receipt is to be treated as Payment Receipt cum Certificate of Enlistment and valid upto 31/03/2025. Concerned Authorities/Agencies/Institutions are requested to verify the validity of the receipt cum CE from KMC web portal.



\*Please do not fold & put any mark on BARCODE

R. K Shaw  
 27/03/25

**0696169 THE KOLKATA MUNICIPAL CORPORATION**

DEPARTMENT: LICENCE	RECEIPT: 027294	DATE: 31/12/2019	AO-0696169
TOWN/BOROUGH: 2	OPERATOR: 19641		12:20
RD: 029	MADHAB KUNJA GHOSH		COUNTER: 6
DETAILS: CERTIFICATE OF ENLISTMENT	COLLECTION CENTRE: 3 (HATIBAGAN)		

Financial Year : 2019-2020                      C.E. No : 003912012291 (Permanent)  
 Demand Type : Renewal                              Demand Nature : Primary(0)  
 Assessee No : 110291200667  
 M/S : KUMAR INDUSTRIES  
 Name of CE Holder : MINA DEVI SHAW  
 Business Address : 237A/1A SATIN SEN SARANI  
 , 700054  
 Nature of Trade : WORKSHOP OF NON FOOD ITEMS - CHAIN MAKER

Parameter	Unit Value
AREA(sq.ft.)	450.
WITH AC	N

Section No-Description(As per KMC Act,1980)	Amount(Rs)
199-Certificate of Enlistment	50
238(2)-Water Supply	400
333-Removal of Solid Waste	200
435/435A -Non-Residential Use	700
Processing Fee	50
Late Fine	250

\*\* TOTAL AMOUNT PAID :Rs.1650.00  
 \*\* AMOUNT IN WORDS : Rupees One Thousand Six Hundred Fifty only  
 Mode Chq/DD No Chq/DD Date Bank Name Branch Name  
 CASH

Amount( 1650.0

*Handwritten signature*

This receipt read with the demand notice will be treated as Certificate of Enlistment

REASURER

E. and O.E. SIGNATURE OF OPERATOR

*Handwritten initials MM*



Please do not fold & put any mark on BARCODE

*R. Kshar*  
*27/03/25*

Form No. L. T. 101A

No. 1 A.  
T P.



No 027996

WARD 30

MUNICIPAL LICENCE FOR PROFESSIONS, TRADES AND CALLINGS.

CLASS IV.  
Year 1977-78.

The Commissioner, Corporation of Calcutta hereby grants unto  
M/s Kumar Industries (raj. K. Shaw)  
residing or carrying on business at  
232 A/B M. Main W  
and exercising the profession trade or calling of  
Iron chain Making  
this license under Sections 218 and 219 of Calcutta Municipal  
Act, 1951 and acknowledges to have received in consideration  
thereof a fee of Rupees One Hundred only

	Rs.	P.
License fee	100	
Notice of Demand fee		
Penalty		
Warrant fee	1	
Peon's wages		
<b>Total</b>	<b>100/-</b>	

This license will be in force until the 31st March, 1978.

MUNICIPAL OFFICE,  
Licence Department.

Dated 31.3 1978

*(Signature)*

N. B.—This license is granted without any prejudice to the right of the Corporation to proceed for any penalties already incurred or for arrears due and does not cover liability under any other section of the Act.

C. P.—1500—16-5-77—36,000.

R. K. Shaw  
27/03/78



Certificate of Enlistment cum e-Receipt

Licence Department, Kolkata Municipal Corporation  
Certificate of Enlistment

Printed On: 21/03/2025

RECEIPT INFORMATION

Financial Year	Receipt No	Receipt Date
2024-2025	E/05/2024/1565857	29/12/2024 20:38:26

Transaction Id : 0520240000439631  
 C.E. No : 2029 1200 1212  
 Demand Type : Renewal  
 Demand Nature : PRIMARY(0)  
 Assessee No : 110291200667  
 M/S : NEW KUMAR INDUSTRIES  
 Name of CE Holder: SATYA PRAKASH SHAW  
 Buisness Address : 237A/1A SATIN SEN SARANI KOLKATA 700054  
 Ward No : 029  
 Nature of Trade : WORKSHOP OF NON FOOD ITEMS - IRON CHAIN MAKER & POLISHER

Parameter Unit Value  
 AREA 200  
 WITH AC N

Section No	Description (As per KMC Act, 1980)	Amount(Rs)
199	Certificate of Enlistment	50.00
333	Removal of Solid Waste	100.00
435/435A	Non-Residential Use	250.00
	Late Fine	250.00
	Processing Fee	50.00

Total Amount Paid(Rs) : 700.00

Amount in Words : Rupees Seven Hundred only

Note: This Receipt is to be treated as Payment Receipt cum Certificate of Enlistment and Valid upto 31/03/2025  
Concerned Authorities/Agencies/Institutions can Verify the Validity of the Receipt cum C.E from KMC web portal.



E. and O.E.

This document being an e-Receipt cum Certificate of Enlistment, does not require any signature

For Receipt Authentication visit url : <https://www.kmcgov.in/KMCPortal/jsp/LicenceReceipt.jsp>

*Satyaprakash Shaw*

C.E. e-Demand

## Kolkata Municipal Corporation [Licence Department]

e-Demand Notice for Renewal of Certificate of Enlistment for the Year : 2019-2020

C.E No : 2029 1200 1212

Demand Nature : PRIMARY(0)

Printed On 30/07/2019



M/S: NEW KUMAR INDUSTRIES

Name and Address of Proprietor/Partners/Director(s)/Karta/Manager:

SATYA PRAKASH SHAW  
237A/1A SATIN SEN SARANI  
KOLKATA 700054

Nature of Trade:

WORKSHOP OF NON FOOD ITEMS - IRON CHAIN MAKER &amp; POLISHER

Valid Upto	Assessee No.	Area In Sq.ft.	Ward No.
31/03/2020	110291200667	200	029

Last date of Renewal without Late Fine : 31/07/2019

Last date of application for closure of Certificate of Enlistment: 31/03/2020

Fees and Charges under the following sections of the K.M.C. Act 1980

Section No.	Description (As per KMC Act, 1980)	Amount/(Rs)
199	Certificate of Enlistment	50.00
333	Removal of Solid Waste	100.00
435/435A	Non-Residential Use(NON A.C)	250.00
	Processing Fee	50.00

Net Amount Payable (Rs.) : 450.00

Total Amount in Words : Rupees Four Hundred Fifty only

Late Fine @ Rs.50/- per month will be charged after expiry of Last date of payment without late fine.

An additional Late Fine of Rs.100/- will be charged if not renewed on or before validity period.

Note:

This notice alongwith the corresponding payment receipt will constitute and be treated as valid Certificate of Enlistment. This Certificate of Enlistment is issued subject to the provisions of West Bengal Fire Services Act 1950 (to the extent applicable) and laws of land. Such onus for complience lies with the certificate holder.

Please see instructions given in the next page before payment.  
DO NOT WRITE ANYTHING OR PUT ANY MARK ANYWHERE OR TEAR ANY PART OF THE DOCUMENT.  
Do Not Deface or Fold bar-Codes by any manner.



E. and O.E.

- \* কলকাতা পৌর এলাকায় অবস্থিত বিভিন্ন দোকান এবং ব্যবসাকেন্দ্রের সাইনবোর্ডে বাধ্যতামূলকভাবে বাংলাভাষা ব্যবহার করতে হবে। অন্য ভাষায় সাইনবোর্ড লেখা হলেও - ওই সাইনবোর্ডে বাংলাভাষায় পৃথকভাবে লিখতে হবে।
- \* প্লাস্টিক ক্যারিবিয়োগ বর্জন করুন।

Food Business Operators including food business manufacturer etc under the Food Safety and Standard Act,2006 have to obtain the Registration Certificate/Licence under the said Act from FSSAI Authority.

Satyajit Prakash Shaw  
27.03.25

~~20~~  
0-0336952 THE KOLKATA MUNICIPAL CORPORATION LICENCE 009505 AO-0336952 31/07/2019 11:5

DEPARTMENT: 2  
WIT/ZONE/BOROUGH: 029  
WARD: CERTIFICATE OF ENLISTMENT  
PARTICULARS:

RECEIPT: 19106 DATE: TIME: 6  
OPERATOR: MD FIROZ ZAFAR COUNTER:  
COLLECTION CENTRE: 29 (VIP COLL CENTER)

Financial Year : 2019-2020 C.E. No : 202912001212 (Permanent)  
Demand Type : Renewal Demand Nature : Primary(0)  
Assessee No : 110291200667  
M/S : NEW KUMAR INDUSTRIES  
Name of CE Holder : SATYA PRAKASH SHAW  
Business Address : 237A/1A SATIN SEN SARANI  
700054  
Nature of Trade : WORKSHOP OF NON FOOD ITEMS - IRON CHAIN MAKER & POLISHER

Parameter	Unit Value
AREA(sq.ft.)	200
WITH AC	N

Section No-Description(As per KMC Act,1980)	Amount (
199-Certificate of Enlistment	50
333-Removal of Solid Waste	100
435/435A -Non-Residential Use Processing Fee	250
	50

\*\* TOTAL AMOUNT PAID :Rs.450.00  
\*\* AMOUNT IN WORDS : Rupees Four Hundred Fifty only  
Mode Chq/DD No Chq/DD Date Bank Name Branch Name  
CASH

Amount 450

This receipt read with the demand notice will be treated as Certificate of Enlistment E. and O.E.

TREASURER

SIGNATURE OF OFFICER



\*Please do not fold & put any mark on BARCODE

Satya Prakash  
27.03.25

# 0455417 THE KOLKATA MUNICIPAL CORPORATION

DEPARTMENT: LICENCE  
 ZONE/BOROUGH: 2  
 DISTRICT: 029  
 PARTICULARS: CERTIFICATE OF ENLISTMENT

RECEIPT: 010565  
 DATE: 27/11/2018  
 OPERATOR: 76284 ROSHAN MALLICK  
 COLLECTION CENTRE: 29 (VIP COLL CENTER)

Financial Year : 2018-2019  
 Demand Type : Renewal  
 Assessee No : 110291200667  
 M/S : NEW KUMAR INDUSTRIES  
 Name of CE Holder : SATYA PRAKASH SHAW  
 Business Address : 237A/1A SATIN SEN SARANI, 700054  
 Nature of Trade : WORKSHOP OF NON FOOD ITEMS - IRON CHAIN MAKER & POLISH

C.E. No : 202912001212 (Permanent)  
 Demand Nature : Primary(0)

Parameter	Unit Value
AREA(sq.ft.) WITH AC	200 N

Section No-Description(As per KMC Act, 1980)	Amount
199-Certificate of Enlistment	5
333-Removal of Solid Waste	10
435/435A -Non-Residential Use Processing Fee	25
Late Fine	5

\*\* TOTAL AMOUNT PAID : Rs.500.00  
 \*\* AMOUNT IN WORDS : Rupees Five Hundred only  
 Mode Chq/DD No Chq/DD Date Bank Name Branch Name  
 CASH

*[Signature]*  
 TREASURER

This receipt read with the demand notice will be treated as Certificate of Enlistment

*[Signature]*  
 SIGNATURE OF OPEF E. and O.E.



\*Please do not fold & put any mark on BARCODE

*[Signature]*  
 27/11/2018

X

BEFORE THE HON'BLE  
NATIONAL GREEN TRIBUNAL  
EASTERN ZONE BENCH,  
KOLKATA

ORIGINAL APPLICATION  
NO.39/2025/EZ

In The Matter of:

Parijat Mallick & Ors.

... Applicant

Versus

The State of West Bengal & Ors.

... Respondent(s)



COUNTER AFFIDAVIT BY THE  
RESPONDENT NUMBER 06,  
OFFICER-IN-CHARGE,  
NAKELDANGA POLICE  
STATION

SIBOJYOTI CHAKRABARTI

Advocate

For The State of West Bengal

Email: [subho.advocate@gmail.com](mailto:subho.advocate@gmail.com)

(M): 9007035534.